

R.O.C.Nos.75441-A/2019-B2
102338-A/2019-B2



DISTRICT JUDGES,
TRANSFER & POSTINGS

NOTIFICATION No. 8 / 2020

I

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, r/w G.O.(Ms).No.1249, Home (Courts-II) Department, dated 31.08.2018, have issued orders, sanctioning the constitution of 15 Family Courts in the cadre of District Judge in 15 Districts, including **Theni** :

Thiru.A.Subramanian, XV Additional Judge, City Civil Court, Chennai, who has been appointed on transfer as Judge, Family Court, Theni, vide G.O.(Rt).No.651, Home (Courts II) Department, dated 14.11.2019, is transferred and posted as Judge in the newly constituted Family Court at Theni.

II

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, r/w G.O.(Ms.) No.1704, Home (Courts-II) Department, dated 03.10.2018 have issued orders, sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities)Act,1989 in 16 Districts, including **Theni** :

Tmt. A.Geetha, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Theni is transferred and posted as Sessions Judge in the newly constituted Special Court for trial of cases under SC/ST (PoA) Act at Theni.

HIGH COURT OF MADRAS,
CHENNAI,
DATED:27.01.2020.

Sd./-C.Kumarappan
REGISTRAR GENERAL